

## Annexure - 7

Name of the Corporate Debtor: Abhijeet

Date of commencement of CIRP: 05.02.2025

List of creditors as on : 09.04.2026

## List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1	Employee Provident Fund Organisation, Ranchi	Central Government	17-Feb-25	7,45,395	7,45,395.00	Government Dues	No	No	-	-	-	-	Please refer note 1
2	Assistant Commissioner, CGST & Central Excise, Division-I	Central Government	17-Feb-25 (Original) 22-May-25 (Revised)	5,80,38,987	5,80,38,987	Government Dues	No	No	-	-	-	-	Please refer note 1
3	Assistant Commissioner of Customs, Visakhapatnam Commissionerate	Central Government	14-Aug-25	1,78,81,633	1,78,81,633	Government Dues	No	No	-	-	-	-	Please refer note 1
<b>TOTAL</b>				<b>7,66,66,015</b>	<b>7,66,66,015</b>				-	-	-	-	

## Notes

- 1 The above claims are received from the concerned departments on the basis of communication sent to the email IDs sent by RP to the concerned departments. The records of the Corporate Debtor are currently not available. Accordingly, the above claims have been verified based on the information/details/documents/clarification provided by the above claimants.